

SPECIAL BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/175(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	IDBI BANK LTD VS JAIN INFRAPROJECTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Debasish Chakraborti, Adv. : For Financial Creditor  
Mr. Snehasish Chakraborty, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Mr. Rajarshi Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel appearing for Financial Creditor, post this on **11/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**